

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 18375/2017

ALOK CHANDRA PAL (D) THR ITS LRS. Petitioner(s)

VERSUS

CHANDAN SINGH (D) THR ITS LRS. Respondent(s)

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Date : 10-07-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shree Pal Singh, AOR
Mr Harsh Pratap Shahi, Adv.

For Respondent(s)

Mr Kunwar C.M.Khan, Adv.
Mr Aftab Ali Khan, Adv.
Mr. Md. Farman, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 4 are granted four weeks time for
filing counter affidavit.

List again on 13.8.2018.

KAPIL MEHTA
Registrar
10.7.2018

hj